

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1230 OF 2018 IN
DFR NO. 2238 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Tarini Infrastructure Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava
Mr. Shariq Ahmed

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 09.10.2018. Dasti, in addition, is also permitted.

List this matter on **09.10.2018**, as requested.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member